

**HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR
(Chief Justice's Secretariat)**

ORDER

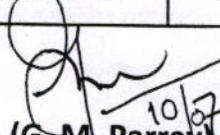
No. 466

Dated: 10.07.2018

Sanction is hereby accorded to the retirement on Superannuation of below mentioned Officers of Subordinate Courts of the State (**State Cadre**) with effect from the dates shown against their respective names:

S. No.	Name of the Official S/Shri	Present Posting	D.O.B.	Retirement
1	Mujeeb Ahmad Tak	Accounts Officer, PDJ Court, Udhampur	10.03.1959	31.03.2019
2	Javed Ahmed Shah	Accounts Officer, PDJ Court, Jammu	03.04.1959	30.04.2019
3	Anil Sahi	Administrative Officer, PDJ Court, Bhandarwah	19.06.1959	30.06.2019
4	Naseeb-ullah Khan	Administrative Officer, PDJ Court, Jammu	11.07.1959	31.07.2019

By order.


(G. M. Parray)
(Joint Registrar)

10/7/2018
10/7/18

No. 306-12/PSY-06
Copy to:-

Dated: 10-07-2018

- 1) Registrar General, High Court of J&K for information.
- 2) Registrar Vigilance, High Court of J&K for information.
- 3-5) Pr. District & Sessions Judge, Jammu/Bhandarwah/Udhampur for information and necessary action. The concerned Presiding Officers are directed to verify the retirement age of retirees with their service books and in case any disparity appears the same may be intimated to this Secretariat forthwith. They are further directed to take necessary steps under rules for preparation of their pension cases.
- 6) Chief Accounts Officer, High Court of J&K at Srinagar for information.
- 7) Incharge NIC for uploading in High Court website.


Joint Registrar

10/7/2018
10/7/18